

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 849 OF 2006

MOHMAD AKRAM

Appellant (s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With office report)

Date: 12/12/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P.P. NAOLEKAR

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Appellant(s) Mrs. Rajshri Dubey, Adv.
Mr. Naresh Kumar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

At the request of the counsel for the petitioner, list the matter aft
er
three weeks.

(Sheetal Dhingra)
Court Master

(Neeru Bala Vij)
Court Master